

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Coram **Dr. Pramod Deo, Chairperson
Shri R. Krishnamoorthy, Member
Shri S. Jayaraman, Member**

Petition No. **8/2009 (Suo motu)**

Date of hearing **12.2.2009**

Subject **Default in payment of Unscheduled Interchanges (UI)
charges for the energy drawn in excess of the drawal
schedule by the Uttaranchal Power Corporation Limited.**

Respondents **Uttaranchal Power Corporation Limited, Dehradun, and
Shri S. Mohan Ram, Managing Director, Uttaranchal
Power Corporation Limited, Dehradun**

None appeared the respondents.

After rising of the court, Shri Shibasish Misra, Advocate, appeared for the respondents and submitted in writing that he had received instructions to appear on behalf of the first respondent. He submitted further that due to traffic jam he could not reach the court on time and requested for another opportunity for hearing. He was accompanied by the representatives of Northern Regional Load Despatch Centre. On their joint request, the petition will be re-listed for hearing on 17.2.2009 for further directions.

**Sd/-
Chief (Legal)**